ITEM NO.40 COURT NO.1 SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Writ Petition (Civil) No.369/2020

M KAVIYA & ORS.

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.27657/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 69445/2020 - EXEMPTION FROM PAYING COURT FEE, IA No.16146/2022 - INTERVENTION APPLICATION, IA No.71917/2020 - INTERVENTION APPLICATION, IA No.94510/2020 - INTERVENTION/IMPLEADMENT and IA No. 69443/2020 - INTERVENTION/IMPLEADMENT)

WITH <u>C.A. No.1926/2022 (XVII)</u> (With IA No.36415/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date: 17-03-2023 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Raj Panjwani, Sr. Adv.

WPC 369/2020 Ms. Shibani Ghosh, AOR

CA 1926/2022 Mr. R. Balasubramanian, Sr. Adv.

Mr. K.S. Radhakrishnan, Adv.

Dr. Ram Sankar, Adv. Mr. Jai Singh G, Adv. Ms. R V Shaarumathi, Adv. Ms. Sujatha Bagadhi, Adv.

Mr. Yusuf, AOR

## For Respondent(s)

Mr. Sachin Patil, AOR

Dr. Joseph Aristotle S., AOR

Mr. Shobhit Dwivedi, Adv.

Ms. Mukti Chowdhary, AOR

Ms. Swati Ghildiyal, AOR

Ms. Devyani Bhatt, Adv.

Mr. G. Prakash, AOR

Mr. Nishe Rajen Shonker, AOR

Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.

Mr. Dev Raj Ashok, Adv.

Ms. Astha Sharma, AOR

Ms. Mantika Haryani, Adv.

Ms. Ruchira Gupta, Adv.

Mr. Shishir Deshpande, AOR

Ms. Urvi Kapoor, Adv.

Ms. Harshita Sharma, Adv.

Mr. Deep Narayan Sarkar, Adv.

Mrs. Gargi Khanna, AOR

Mr. Jogy Scaria, AOR

Mr. Saurabh Rajpal, Adv.

M/s. Aura & Co.

Mr. James P. Thomas, AOR

Mr. Ravi Sagar, Adv.

Mr. Alok Kr Prasad, Adv.

Mr. K.K. Vinosh, Adv.

Mr. Kuriakose Varghese, Adv.

Mr. V. Shyamohan, Adv.

Ms. Aishwarya Hariharan, Adv.

Mr. Martin Geomin George, Adv.

Mr. Akshat Gogna, Adv.

M/s. Kmnp Law

Mr. Roy Abraham, Adv.

Ms. Reena Roy, Adv.

Mr. Akhil Abraham, Adv.

Mr. Yaduinder Lal, Adv.

Mr. Himinder Lal, AOR

## UPON hearing the counsel the Court made the following O R D E R

- 1 The Union of India shall file its counter affidavit within a period of four weeks.
- 2 Pleadings be completed by the next date of listing.
- 3 List the matters on a non-miscellaneous day on 25 July 2023.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar